

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.6106
TO BE ANSWERED ON 11.04.2017

Ban on Diesel Vehicles

6106. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a ban has been imposed on old diesel vehicles considering the extent of pollution caused by them;
- (b) if so, the details thereof;
- (c) whether the Government proposes to lift the ban based on the type of fuel; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) to (d) The National Green Tribunal (NGT) vide Order dated 07.04.2015 in the matter of Vardhman Kaushik Vs. Union of India & others has restrained diesel vehicles older than 10 years from plying in Delhi. Diesel as a type of fuel is not banned though its quality is regulated by the Government.
